

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2157
ANSWERED ON:24.08.2012
ACCREDITED SOCIAL HEALTH ACTIVISTS
Basavaraj Shri Gangasandra Siddappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of the observations made by the Parliamentary Standing Committee on Health and Family Welfare in its Report on the working conditions of Accredited Social Health Activists (ASHAs) relating to duplication of work by ASHAs, Auxiliary Nurse Midwifery's (ANMs) and Women Anganwadi workers;
- (b) whether the Committee has asked for delineation of the roles and responsibilities of ANMs and ASHAs to avoid duplication of efforts; and
- (c) if so, the steps taken by the Government in this direction so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a): Yes, the Government has taken note of the observations made by the Parliamentary Standing Committee.
- (b): Yes.
- (c): Instructions have been issued to the State Governments clarifying the main responsibility/accountability of ASHA, ANM and AWW in relation to each other in five major activities at the community level.